

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 302

IA-2500/2023 IA-458/2023 459/2023 IA-96/2023 IA(Com.A)-37/2023
IA-4645/2022 IA-1934/2021 IA-1994/2021 IA-5441/2021 IA-2791/2021
IA-5916/2022 IA-1554/2022 IA-1064/2021 IA-1508/2021
In
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.**APPLICANT/PETITIONER**
Vs

M/s. Earthcon Universal Infratech Pvt. Ltd.**RESPONDENT**

SECTION

U/s 7 of IBC, 2016

Order delivered on 11.07.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Shikhil Suri, Ms. Aphune K. Kezo, Advs in
IA No. 4645/2022
Mr. Dhruv Gupta, Adv in IA 287/2021.
For the Ex Director : Mr. Saifuddin Khan, Mr. Shahid Khan
Mohd Arsh Khan, Advocates.
For the RP : Mr. Rishabh Jain, Advocate
Mr. Abhishek Kaushik, Advocate in IA No. 2500/2023.
For the Home Buyers : Mr. Devanshu Chauhan Advocate.
For the NOIDA : Mr. UN Singh Advocate.

ORDER

IA-2500/2023:-

One week time granted as a final and last opportunity to the Resolution Professional for filing reply affidavit.

List the matter on **27.07.2023**.

IA-458/2023 & IA-459/2023:-

Arguments heard.

Order **reserved**.

IA-96/2023:-

Learned Counsel appearing for the Applicant seeks permission to withdraw the present application. Permission granted.

IA-96/2023 **dismissed as withdrawn**.

IA(Com.A)-37/2023:-

List on **27.07.2023**

List the remaining IAs on **27.07.2023**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Shammy
11.07.2023